

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory  
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PW-LIT/80/2021-05 dated: .06.2021

**GOVERNMENT ORDER NO:-3525-JK (LD) of 2021**  
**DATED:- 23 - 06 - 2021**

Sanction is hereby accorded to the appointment of Officer of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 23.06.2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department..
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Khursheed Ahmad Bhat)  
Additional Secretary to Government

Annexure to the Government Order No. **3585** -JK(LD) of 2021 dated 23.06.2021

S NO.	Title of the Case	OIC
1	WP(C) No. .... /2021 M/s Valley Builders V/s UT of J&K & Ors.	Mufti Imran, Superintending Engineer, Circle Anantnag-Kulgam
2	WP(C) No. .... /2021 Hilal Ahmad Bhat V/s UT of J&K & Ors.	Malik Abdul Qayoom, XEN R&B Division Bandipora
3	WP(C) No. .... /2021 Bashir Ahmad Dar V/s UT of J&K & Ors.	Mohd Ashraf Bhat, XEN R&B Division Budgam
4	WP(C) No. .... /2021 Manzoor Ahmad Sheikh V/s UT of J&K & Ors	Showket Jeelani Pandit, Chief Engineer, R&B Department, Kashmir.
5	WP(C) No. .... /2021 M/s Nisar & Co. V/s UT of J&K & Ors.	Masood Ahmad, XEN R&B C D Ist, Srinagar
6	OWP No. .... /2021 Naseer Ahmad Bhat V/s UT of J&K & Ors.	Masood Ahmad, XEN R&B C D Ist, Srinagar
7	WP(C) No. .... /2021 Mohd Amin Wani V/s UT of J&K & Ors.	Mohd Ramzan Sofi, XEN R&B Division Kupwara
8	WP(C) No. .... /2021 Seven Star Constructions through Ali Mohd Bhat V/s UT of J&K & Ors.	Mohd Illyas Sohrawardy, XEN R&B Division Chadoora